#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 3270 TO BE ANSWERED ON 15.03.2018

#### DEMAND FOR INCREASE IN MGNREGS WAGES

## 3270. SHRIMATI RANJANBEN BHATT: SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers across the country are demanding increase in wages and if so, the details thereof;
- (b) whether the Government proposes to consider their demands for increase in wages;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has taken any action in the matter so far; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (e): Wage rates for workers under the MGNREGA are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act. MGNREGA wage rates are currently indexed to state-wise Consumer Price Index for Agricultural Labourers (CPI-AL) and based on this index, the wage rates are revised every year for all States/UTs. The revised wage rates are applicable from 1<sup>st</sup> April every year.

The Government had set up a Committee to look into the issue of alignment of MGNREGA Wages with State Minimum Wages for Agricultural Labour. The Committee recommended using Consumer Price Index-Rural (CPI-R) instead of CPI-AL. The proposal has been sent by the Department of Rural Development to the Ministry of Finance for consideration.

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